

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 285
ANSWERED ON 04.02.2025

FUNDS TO PANCHAYATI RAJ INSTITUTIONS

†285. Shri Chandra Prakash Choudhary:
Shri Chandan Chauhan:
Shri Satpal Brahamchari:
Shri Sanatan Pandey:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether funds are directly allocated to the Panchayati Raj Institutions under the grant recommendations of the Fifteenth Finance Commission and if so, the details thereof;

(b) the total amount of funds allocated for the rural local bodies of Haryana, particularly in Sonipat Lok Sabha constituency, Ballia district of Uttar Pradesh, Jharkhand and Bihar under the said grants of Fifteenth Finance Commission along with the amount of funds utilized so far out of the same; and

(c) if so, the details thereof, district and Panchayat-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Under Fifteenth Finance Commission (XV FC), Grants to the tune of Rs. 2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers, Traditional Local Bodies and Sixth Schedule areas in 28 States. Grants recommended by Fifteenth Finance Commission (XV-FC) are released to the State Governments for onwards transfer to the panchayats/traditional bodies. On receipt of the XV-FC grants from the Union Government the State Governments are required to transfer the same to the panchayats/traditional bodies concerned within 10 working days. For any delay beyond 10 working days, the State Government is required to release the grant with interest for the period of delay as per the average effective rate of interest on market borrowings/State Development Loans for the previous year.

(b) & (c) the total amount of funds allocated and released for the rural local bodies of Haryana (including Sonipat Lok Sabha constituency), Uttar Pradesh (including Ballia district), Jharkhand and Bihar under Fifteenth Finance Commission (2021-26) are as under:-

(Rs. in crore)

Sl. No.	State	Funds allocated	Funds released*
1	Haryana	4929.00	3343.02
2	Uttar Pradesh	38012.00	30215.00
3	Jharkhand	6585.00	3849.00
4	Bihar	19561.00	13348.50

*(as on 29.01.2025)

District and Panchayat-wise details of funds allocated and released under Fifteenth Finance Commission grants are not maintained centrally.
